

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 27-02-2026 To 01-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	384/2026	NIRMAL BISWAS Mobile:9339848781 Email:ASITBHATTACHARYA4@GMAIL.COM	ASIT KR. BHATTACHARYA	20-03-2026	RESPONDENT NO. 1 PIN CODE MISSING
2	CO	739/2026	SUBRATA ROY Mobile:6289958219 Email:MAHESWARISHARMA2011@GMAIL.COM	MAHESWARI SHARMA	20-03-2026	RESPONDENT NO. 1 PIN CODE ISSUE
3	CO	760/2026	TABLA RAM @ GOBINDA RAM AND ANR. Mobile:9804284743 Email:TANNISTHAB@GMAIL.COM	TANNISTHA BANDYOPADHYAY	20-03-2026	RESPONDENTS SL. NO. DOES NOT MATCH
4	CPAN	291/2026	DIPALI BASU Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	20-03-2026	RESPONDENTS SL. NO. DOES NOT MATCH
5	CPAN	292/2026	LAKSHMI BASU Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	20-03-2026	RESPONDENTS SL. NO. DOES NOT MATCH
6	CRM (A)	591/2026	KOUSHIK RIT AND ANR. Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	20-03-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES (REMOVE PROPERLY AT ALL)
7	CRM (A)	655/2026	KOUSHIK SARKAR Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	20-03-2026	1) ... CLERK SIGN. AT AFFIDAVIT PAGE IS MISSING
8	CRM (A)	658/2026	SK CHANCHAL @ MD LUTHFAR Mobile:9434326880 Email:ALAM.SAIFUL1971@GMAIL.COM	SAIFUL ALAM	20-03-2026	1) ... ATTACH SERVICE DELIVERED REPORT OF RESPONDENT NO. TWO... 2)... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DATE AT PARAGRAPH ONE...
9	CRM (A)	672/2026	MD WASHIM AKRAM @ WASIM AKRAM Mobile:6294633733 Email:NAYNAMUKHOPADHYAY@GMAIL.COM	NAYANA MUKHOPADHYAY	20-03-2026	SPECIFY LD TRIAL COURT CASE TYPE BETWEEN POCSO CASE AND P.T.N NO.
10	CRM(M)	551/2026	MADAN DAS Mobile:9007211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	RABINDRA NATH GHOSH	20-03-2026	ATTACH DELIVERY REPORT EW419471135IN
11	CRM(M)	557/2026	SWAPAN KUNDU	SNEHANSU	20-03-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	MAJUMDER		CRM (DB)/1672/2024 IN 1ST PARA WHICH WAS EARLIED FILED BEFORE THIS HONBLE HIGH COURT
12	CRM(M)	559/2026	XXXXXX Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM	ANITA SHAW	20-03-2026	PETITIONER IDENTITY HAS BEEN DISCLOSED
13	CRM(M)	561/2026	ANOWAR HOSSAIN AND ANR. Mobile:9830970472		20-03-2026	INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 3
14	CRM (NDPS)	392/2026	SANTOSH ROY Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	20-03-2026	REJECTION DATE OF LD TRIAL COURT MISMATCHES BETWEEN 1ST PAGE AND PRAYER PARA
15	CRM (NDPS)	401/2026	MD. SAMIR SEKH AND ANR. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	20-03-2026	MENTION LD TRIAL COURT REJECTION ORDER DATE IN 1ST PARA
16	CRR	837/2026	PRABIR ROY CHOWDHURY Mobile:9007211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	DILIP KUMAR DAS	16-03-2026	COMMISSIONER SIGN MISSING IN PAGE NO. 11 AND CLARIFICATION NEEDED REGARDING COURT MENTIONED
17	CRR	976/2026	SUKLA GHOSH Mobile:8100570671 Email:AMBUBINDUE@GMAIL.COM	AMBU BINDU CHAKRABORTY	20-03-2026	DISTRICT MENTIONED IS WRONG
18	CRR	981/2026	KABERI DAS (GHOSH) Mobile:8777718107 Email:AVIJIT.ADVOCATE@GMAIL.COM	AVIJIT CHAKRABORTY	20-03-2026	DISTRICT NAME IS MISSING OF 1. THE PETITIONER ADDRESS. 2. COMMISSIONER SIGN MISSING IN 2ND PAGE
19	CRR	986/2026	KOUSHIK LAHA AND ANOTHER Mobile:9830706109 Email:ARNABNEOGI19@GMAIL.COM	SOURAV SAMANTA	20-03-2026	GR TYPE WRONG MENTIONED IN THIS PETITION.
20	CRR	996/2026	SONALI MANDAL Mobile:8918543139 Email:ADVSHREYASHEE@GMAIL.COM	SHREYASHEE MITRA	20-03-2026	OUT OF TIME FILE NEED CRAN
21	CRR	997/2026	OLGA TARASENKO ALIAS OGLA TARASENKO Mobile:9331339195 Email:US.COADVOCATES@GMAIL.COM	A. K. UPADHYAY	20-03-2026	G.R NO IS MISSING IN THE PRAYER PORTION AND DISTRICT OF THE RESPONDENT IS MISSING.
22	CRR	998/2026	LOKNATH GUPTA Mobile:9831094619 Email:LOKENATHGUPTA2018@GMAIL.COM	MD. Z. RAHAMAN	20-03-2026	SECOND NAME OF THE PETITIONER IS MISSING IN THE CAUSE TITLE PORTION
23	CRR	999/2026	SUCHITRA MONDAL	SYED UJ JAMAN	20-03-2026	NO COPY RELATED TO 2ND PRAYER PORTION.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9433176007 Email:ADV.SJAMAN@GMAIL.COM			
24	FMAT	79/2026	NIRMAL PATTANAYAK Mobile:9831855823 Email:ANANTAKUMAR56@GMAIL.COM	ANANTA KUMAR LALA	20-03-2026	WRONG CASE TYPE GIVEN IN THE PETITION
25	FMAT (MV)	122/2026	PREM SAGAR BHAGAT Mobile:8334869036 Email:MAIDULANDASSOCIATE@GMAIL.COM	MAIDUL ISLAM KAYAL	20-03-2026	APPELLANT BANK ACCOUNT DETAILS NOT FOUND
26	RVW	58/2026	RUMA BANERJEE AND ANR. Mobile:9830519008 Email:ARUP.LEGAL@GMAIL.COM	A.K. ACHARYYA	20-03-2026	WRONG BENCH ID AND COURT NUMBER.
27	WPA	4934/2026	PAMPA CHATTERJEE AND ORS Mobile:9903826338 Email:SPANDA11282@GMAIL.COM	SUBHRANGSU PANDA	20-03-2026	LOGO MISSING

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